

Equipments, Pharmaceuticals etc. Similarly Chinese side has been asking for Market Economy Status (MES), to improve operation and investment environment for Chinese enterprises in India, Import of Chinese Dairy Products and Cooked Poultry etc. All these issues were discussed during the 8th Session of India-China Joint Group on Economic Relations, Trade, Science and Technology (JEG) held on 19th January, 2010 in Beijing.

Malabar class naval exercises

*37. SHRI B.S. GNANADESIKAN : Will the Minister of DEFENCE be pleased to state :

- (a) the number of Malabar class Naval exercises taken place so far, year-wise and location-wise details thereof;
- (b) which countries participated in these exercises;
- (c) what is the purpose of these exercises;
- (d) whether India soldiers get to handle the naval and strategic assets of participating navies; and
- (e) if not, what is the agreed protocol for such exercises?

THE MINISTER OF DEFENCE (SHRI A.K. ANTONY) : (a) to (e) Twelve exercises of MALABAR series have so far been conducted. Out of 12 exercises, 10 exercises have been held off Indian Coast and 2 in the Pacific. The exercises were held in the years 1992, 1995, 1996, 2002, 2003, 2004, 2005, 2006, 2007 (twice), 2008 and 2009.

Basically, it is an Indian Navy-US Navy bilateral exercise. However, in a few isolated cases, certain other navies have also participated. Majority of these exercises were held in Indian waters. The objectives of conducting such exercises is to promote mutual cooperation and gain from the experience of other navies, especially in the field of advance technology available with them. It also facilitates inter-operability in times of need in situations like disaster management etc. Such exercises offer an opportunity to gain operational skills, exchange experiences and learn the best practices of other navies.

Deaths due to occupational diseases and accidents

*38. SHRI RAMA CHANDRA KHUNTIA : Will the Minister of LABOUR AND EMPLOYMENT be pleased to state :

- (a) whether Government has the correct statistics about the number of deaths due to occupational diseases and accidents, if so, the details thereof, State-wise and industry-wise; and
- (b) how many industries have been punished for not maintaining the health and safety standards in the projects?

THE MINISTER OF LABOUR AND EMPLOYMENT (SHRI MALLIKARJUN KHARGE) : (a) The statistics on the number of deaths due to occupational diseases and accidents is based on the information received from the State Governments. As per the available information, the fatal and non

fatal injuries in 2008 are 1387 and 33135 respectively. The State-wise and Industry-wise details of fatal and non-fatal injuries in factories are given in Statement-I and II (*See below*) respectively. State-wise cases of occupational diseases reported in factories are given in Statement-III (*See below*).

(b) The State-wise details of prosecutions launched against the management for violating the provisions prescribed under the Factories Act, 1948 are given in Statement-IV (A) IV (B) and IV (C).

Statement-I

Fatal and Non-fatal Injuries in Factories

States/Union Territories	2006		2007		2008 (P)	
	Fatal Injuries	Non-Fatal Injuries	Fatal Injuries	Non-Fatal Injuries	Fatal Injuries	Non-Fatal Injuries
1	2	3	4	5	6	7
Andaman & Nicobar Islands	0	71	0	41	0	66
Andhra Pradesh	176	1334	157	1622	163	1411
Assam	5	50	11	65	3	129
Bihar	6	108	11	28	6	48
Chandigarh	0	7	0	4	2	7
Chhattisgarh	94	422	92	365	103	343
Daman & Diu & Dadra & Nagar Haveli	8	29	10	27	12	44
National Capital of Delhi	14	50	17	35	5	37
Goa	8	196	10	181	7	161
Gujarat	184	4843	222	3151	195	2725
Haryana	71	186	101	114	74	112
Himachal Pradesh	1	18	10	9	6	5
Jammu & Kashmir	0	118	1	306	4	247
Jharkhand	27	243	21	105	22	190
Karnataka	64	1371	107	1225	91	1052
Kerala	13	577	22	172	15	158
Madhya Pradesh	35	2099	52	1590	40	1419

1	2	3	4	5	6	7
Maharashtra	175	4223	197	3351	218	3088
Manipur	NA	NA	NA	NA	NA	NA
Meghalaya	1	1	2	2	0	6
Nagaland	0	0	0	0	0	0
Orissa	74	479	81	468	81	437
Pudduchery	12	249	8	208	1	235
Punjab	48	139	35	136	45	144
Rajasthan	61	1129	60	1145	45	997
Tamil Nadu	48	1198	60	1089	67	1252
Tripura	0	5	1	2	0	1
Uttar Pradesh	118	235	78	182	81	141
Uttarakhand	31	59	19	44	15	65
West Bengal	75	24761	68	17096	86	18615
Total :	1349	44200	1453	32763	1387	33135

Note : For Arunachal Pradesh, Lakshadweep, Mizoram and Sikkim Factories Act, 1948 not yet introduced/No registered factories P: Provisional, NA-Not Available

Source : Correspondence with Chief Inspector of Factories of States/UTs

Statement-II

No. of Injuries-Industry-wise

Sl.No.	Industry	NIC	Total Number of Injuries				
		Code	2001	2002	2003	2004	2005 (P)
1	2	3	4	5	6	7	8
1.	All Textiles	17.18	10586(64)	7276(39)	5332(39)	4172(66)	2823 (29)
2.	Manufacture of Paper & Paper products & printing, publishing & allied products	21.22	1153(22)	1088(25)	976(23)	617(19)	249(13)
3	Manufacture of Chemicals & Chemicals products (Except products of Petroleum and coal)	24	1947(125)	988(78)	944(78)	982(54)	968(74)
4.	Manufacture of Non-metallic mineral products	26	1274(64)	992(36)	799(46)	821(52)	456(39)

1	2	3	4	5	6	7	8
5	Basic metal and alloys industries	27	2149(57)	1449(87)	1370(79)	1130(78)	1327(95)
6	Manufacture of metal products & Parts (except machinery & transport equipment)	28	1149(19)	876(17)	659(16)	723(37)	501(24)
7	Manufacture of machinery, machine tools & parts (except electrical machinery)	29.30	1692(19)	1141(21)	993(19)	923(25)	733(13)
8	Manufacture of transport equipment and parts	34.35	1698(10)	1703(24)	1184(12)	1399(36)	863(31)
9	Electricity, Gas and Steam	40	662(22)	333(28)	274(31)	699(32)	478(27)
Total of (Sl. No. 1 to 9 Industries):			22310	15846 (402)	12531 (355)	11466 (343)	8398 (399)
(345)							
*Total of All Industries			28364 (627)	20453 (540)	16432 (525)	15020 (562)	10714 (501)

Note : (i) Figures in brackets indicate "Fatalities" and are included in the Total, (ii) P : Provisional (iii) * The figures for All Industries include the figures of other industries apart from above industries shown.

Source : Labour Bureau, Chandigarh by correspondence.

Statement-III

State-wise cases of Occupational Diseases reported in factories

States/UTs				
Occupational Diseases		2005	2006	2007
1		2	3	4
Andaman & Nicobar Islands		NIL	NIL	NIL
Andhra Pradesh		NIL	NIL	NIL
Assam		NIL	NIL	NIL
Bihar		NIL	NIL	NIL
Chandigarh		NIL	NIL	NIL

1		2	3	4
Chhattisgarh		NA	NA	NA
Daman & Diu & Dadra & Nagar Haveli		NIL	NIL	NA
National Capital of Delhi		NIL	NA	NA
Goa		NIL	NIL	NA
Gujarat	Byssinosis	NIL	3	2
	Noise induced hearing loss	NIL	19	3
	Plastic Anemia Due to Benzene Exposure	7	NIL	NIL
	Silicosis	7	NIL	NIL
Haryana		NIL	NIL	NIL
Himachal Pradesh		NA	NA	NA
Jammu & Kashmir		NIL	NIL	NIL
	Byssinosis	1	2	NIL
Jharkhand		NA	NIL	NIL
Karnataka		NIL	NIL	NIL
Kerala				
Madhya Pradesh	Silicosis	NIL	3	NIL
Maharashtra	Noise induced hearing loss	2	NIL	3
Manipur		NA	NA	NA
Meghalaya		NIL	NIL	NIL
Nagaland		NIL	NIL	NIL
Orissa	Noise induced hearing loss	NIL	21	NIL
Puduchery		NIL	NIL	NIL
Punjab		NIL	NA	NIL
Rajasthan		NIL	NIL	NIL
Tamil Nadu		NIL	NA	NIL
Tripura		NIL	NIL	NIL
Uttar Pradesh		NIL	NIL	NIL
Uttarakhand		NIL	NIL	NIL
West Bengal		NIL	NIL	NIL
TOTAL :		17	48	08

Note : For Arunachal Pradesh, Lakshadweep, Mizoram and Sikkim Factories Act Rules not yet notified/No registered factories, NA - Not Available.

Source : Correspondence with Chief Inspector of Factories of State/UTs.

Statement IV (A)

Prosecution and Convictions under Section 92 & Section 96A for the year 2005

State	Pending from previous year	Launched during the year	Decided during the year	Conviction	Imprison- ment (person)	Total Fine imposed (Rs.)
1	2	3	4	5	6	7
Andaman & Nicobar Islands	0	0	0	0	0	0
Andhra Pradesh	1724	939	453	312	0	1947400
Arunachal Pradesh*	-	-	-	-	-	-
Assam	-	67	-	169	-	-
Bihar	2065	0	0	0	0	0
Chandigarh	0	24	0	0	0	0
Chhattisgarh	-	-	-	-	-	-
Damand & Diu & Dadra & Nagar Haveli	-	-	-	-	-	-
Delhi	-	-	-	-	-	-
Goa	127	15	12	12	0	134000
Gujarat	25422	2070	521	521	0	1895710
Haryana	7021	1391	2238	2238	0	8906300
Himachal Pradesh	15	27	11	11	0	31500
Jammu & Kashmir	135	16	18	18	0	55000
Jharkhand	233	30	0	0	0	0
Karnataka	272	73	50	45	0	651500
Kerala	91	30	37	20	1	161500
Lakshadweep*	-	-	-	-	-	-
Madhya Pradesh	2849	998	259	74	0	327750
Maharashtra	3587	641	320	284	3	2470000
Manipur	-	-	-	-	-	-
Mizoram*	-	-	-	-	-	-
Meghalaya	0	0	0	0	0	0

1	2	3	4	5	6	7
Nagaland	-	-	-	-	-	-
Orissa	862	80	2	0	0	0
Pudduchery	5	10	15	3	0	6800
Punjab	2004	144	990	500	6	1930450
Rajasthan	910	258	90	15	2	294800
Sikkim*	-	-	-	-	-	-
Tamil Nadu	7414	5755	2410	2135	0	6684205
Tripura	5	1	2	2	0	0
Uttar Pradesh	2154	109	200	177	0	662500
Uttarakhand	41	15	2	-	0	10700
West Bengal	410	152	127	106	0	338200
Total	57346	12845	7757	6641	12	26508315

Note * Factories Act, 1948 not yet introduced/No registered factories ...Not Available

Source : Correspondence with Chief Inspector of Factories of States/UTs

Statement-IV (B)

Prosecution and Convictions under Section 92 & Section 96A for the year 2006

State	Pending from previous year	Launched during the year	Decided during the year	Conviction	Imprisonment (Person)	Total Fine imposed (Rs.)
1	2	3	4	5	6	7
Andaman & Nicobar Islands	0	0	0	0	0	0
Andhra Pradesh	2210	829	680	514	13	3052450
Arunachal Pradesh*	-	-	-	-	-	-
Assam	0	44	0	86	0	0
Bihar	2075	10	0	0	0	0
Chandigarh	0	26	17	17	0	58500
Chhattisgarh	-	-	-	-	-	-
Daman & Diu & Dadra & Nagar Haveli	0	0	0	0	0	0

1	2	3	4	5	6	7
Delhi	-	-	-	-	-	-
Goa	11	21	4	4	0	85000
Gujarat	26980	2907	2566	888	0	5878675
Haryana						
Himachal Pradesh						
Jammu & Kashmir	108	3	1	1	1	0
Jharkhand	263	10	0	0	0	0
Karnataka	295	114	94	43	0	766220
Kerala	77	64	48	29	2	223250
Lakshadweep*	-	-	-	-	-	-
Madhya Pradesh	3349	296	298	161	0	777020
Maharashtra						
Manipur	-	-	-	-	-	-
Mizoram*	-	-	-	-	-	-
Meghalaya	0	0	0	0	0	0
Nagaland	0	0	0	0	0	0
Orissa	940	108	4	0	0	0
Pudduchery	2	23	22	23	0	130500
Punjab	1158					
Rajasthan	909	61	56	46	5	395700
Sikkim*	-	-	-	-	-	-
Tamil Nadu	10759	5792	4097	3923	0	12294850
Tripura	4	1	1	1	0	500
Uttar Pradesh	2063	236	173	143	0	548800
Uttarakhand	46	22	1	0	0	60000
West Bengal	435	84	51	34	0	559000
Total	51684	10651	8113	5913	21	24830465

Note * Factories Act, 1948 not yet introduced/No registered factories ...Not Available

Source : Correspondence with Chief Inspector of Factories of States/UTs

Statement IV (C)

Prosecution and Convictions under Section 92 & Section 96A for the year 2006(P)

States/Union Territories	Pending from previous year	Launched during the year	Decided during the year	Conviction	Imprisonment (Person)	Total fine imposed (Rs.)
1	2	3	4	5	6	7
Andaman & Nicobar Islands	0	0	0	0	0	0
Andhra Pradesh	2359	786	585	540	0	3769530
Assam	0	7	0	16	0	0
Bihar	43	6	0	0	0	0
Chandigarh	15	15	16	16	0	69000
Chhattisgarh	-	-	-	-	-	-
Daman & Diu & Dadra & Nagar Haveli	0	0	0	0	0	0
Delhi	-	-	-	-	-	-
Goa	10	8	2	2	0	24000
Gujarat	27312	2369	5177	4042	0	12109000
Haryana	4785	2113	1721	1707	0	9524814
Himachal Pradesh	-	-	-	-	-	-
Jammu & Kashmir	110	0	0	0	0	0
Jharkhand	25	2	0	0	0	0
Karnataka	216	196	96	66	0	1810900
Kerala	75	47	46	33	0	334000
Madhya Pradesh	3609	212	-	-	-	794500
Maharashtra	674	492	152	152	0	1104500
Manipur	-	-	-	-	-	-
Meghalaya	0	0	0	0	0	0
Nagaland	0	0	0	0	0	0
Orissa	1.46	85	2	0	0	0

1	2	3	4	5	6	7
Pudduchery	0	3	3	3	0	110000
Punjab	447	441	313	169	0	2253200
Rajasthan	914	76	57	56	0	477700
Tamil Nadu	10985	2743	2180	2213	0	11947875
Tripura	5	7	2	2	0	9000
Uttar Pradesh	2116	148	99	93	0	1267400
Uttarakhand	100	3	0	0	0	0
West Bengal	441	125	42	37	0	606000
TOTAL :	55287	9884	10493	9147	0	46211419

Note : For Arunachal Pradesh, Lakshadweep, Mizoram and Sikkim Factories Act, 1948 not yet introduced/No registered factories, P : Provision, ..Not Available

Source : Correspondence with Chief Inspector of Factories of States/UTs

Elevated ring road for Delhi

*39. SHRI PARVEZ HASHMI : Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state :

(a) whether there is any proposal for building elevated ring road in National Capital Territory of Delhi on Build-Operate-Transfer Basis (BOT) or by Delhi Government;

(b) if so, the total cost of project and time of completion; and

(c) if not, the other proposed projects to curb the heavy congestion of traffic on the roads of Delhi?

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS (SHRI KAMAL NATH): (a) No, Sir.

(b) Does not arise.

(c) Flyovers, Grade Separators and Underpasses are being built by PWD, Government of National Capital Territory of Delhi to de-congest the traffic on roads of Delhi. The details of aforesaid projects already constructed/in progress/proposed are given in Statement (See below). The work of 8 laining from Mukarba Chowk to Singhu Border on NH-1 is in progress with target date of completion as 25.09.2010. The construction of Badarpur elevated highway having total 4.40 km. length with 3 km. long elevated structures on NH-2 is in progress with target date of completion as